| | | | | | | Annexure-2 | | | | | | | |
|---|--------------------|---------------------------|-------------------------|--------------------------|-----------------|---|--|----------------------------|---|---------------------------------------|--|--|--|
| Name of the corporate debtor: PJM MINERALS AND INDUSTRIES PRIVATE LIMITED | | | | | | Date of commencement of Liquidation: 30/01/2024 | | | | | List of Stakeholders as on: 30/04/2024 | | |
| | | | | | List of Uns | secured Financial S | Stakeholders | | | | | | |
| | _ | Details of claim received | | Details of cla | | aim admitted | | | | | | | |
| Sl. No. | Name of creditor | Date of receipt | Amount claimed (Rs.) | Amount of claim admitted | Nature of claim | Amount covered by guarantee | % share in total amount of claims admitted | Amount of contingent claim | Amount of any mutual dues, that may be set- off | Amount of claim not admitted (Rs.) | Amount of claim under verification (Rs.) | Remarks, if any | |
| 1 | Mr. Pritam Chandra | 05-04-2024 | 1,82,88,322 | NIL | | | | | | 1,82,88,322 | | The claim was filed by the creditor on 05/04/2024, which is beyond the date mentioned in the Public Announcement published by the liquidator, wherein the last date of submitting the claim was on 20/03/2024 and further no clarification/supporting documents was given in late filling of the said claim. | |
| | GRAND TOTAL | | | NIL | | | | | Ì | 1,82,88,322 | | İ | |